

<i>Period</i>	<i>Polyester/Viscose blended yarn (average for certain blends)</i>	<i>Polyester/Cotton blended yarn (polyester 65% and cotton 35%)</i>
<i>1</i>	<i>2</i>	<i>3</i>
March, 1989	76.29	103.00
June, 1989	90.94	108.56
Sept. 1989	100.77	123.67
Dec., 1989	99.67	117.56
March, 1990	110.05	125.44
May, 1990	109.28	120.56

(b) Forces of demand and supply determine the prices.

(c) Polyester Staple Fibre Prices decreased by 17.41% from December, 1989 to March, 1990 while polyester blended yarns prices increased by 10.4% in the case of Polyester/Viscose blended yarn and 6.7% in the case of Polyester/Cotton blended yarn during the same period. However since March, 1990 upto 5th May, 1990, the prices of Polyester blended yarns have declined slightly. Presently the price of polyester blended cotton yarn is lower than what it was in September 1989.

(d) Government have not imposed any administrative control over yarn prices but the situation remains under watch.

[*Translation*]

Implementation of Employment Oriented Scheme

8952. DR. BENGALI SINGH: Will the Minister of LABOUR be pleased to state:

(a) whether the World Bank has pre-

pared any scheme to provide assistance in the implementation of employment oriented schemes in India;

(b) if so, the details thereof; and

(c) when this scheme is likely to be implemented?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) No, Sir.

(b) and (c). Do not arise.

[*English*]

Problems of Leprosy Patients

8953. SHRI N.J. RATHVA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether a Committee has been constituted to look into the problems of leprosy patients;

(b) if so, the composition of the Committee;

(c) the main aims and objects of the Committee and the time by which it is likely to submit its report; and

(d) whether Union Government have asked the State Governments also to appoint such Committees?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) No, Sir.

(b) to (d). Does not arise.

Unani Hospitals Under C.G.H.S.

8954. SHRI G.M. BANATWALLA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there are any Unani dispensaries and hospitals under the Central Government Health Scheme (CGHS); and

(b) if so, the names of the States having them and the steps contemplated to cover the remaining States?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) and (b). No Unani Hospital is working under CGHS. However, the following Unani dispensaries/Units are functioning under CGHS:—

<i>Name of the State/ Union Territories Covered</i>	<i>No. of dispensaries</i>	<i>No. of Units</i>	<i>Total</i>
<i>1</i>	<i>2</i>	<i>3</i>	<i>4</i>
Andhra Pradesh	1	1	2
Uttar Pradesh	—	1	1
Union Territory of Delhi	1	3	4
	2	5	4

The remaining States/Union Territories will be covered in a phased manner based on availability of resources.

Workers of Tea Estates in Assam

8955. SHRI J. CHOKKA RAO: Will the Minister of LABOUR be pleased to state:

(a) the number of workers employed in the Tea Estates in Assam;

(b) the wage rates per worker and other welfare measures provided for them; and

(c) the number of workers rendered unemployed due to lock-outs etc. as a result of U.L.F.A. activities in that area?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) to (c). The information is being collected and will be laid on the Table of House.

UnderGround Sub-way at Patparganj

8956. SHRI M.S. PAL: Will the Minister of URBAN DEVELOPMENT be pleased to state: